

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH, AHMEDABAD.

RA/M.A/O.A./T.A./ 225 ⁹⁰ 1980

Nathuram H. Sharma Applicant (s).

Pimp Adv. for the
Petitioner (s).

Versus

Union of India Respondent (s).

Y. S. Agarwal Adv. for the
N. S. Shinde Respondent (s).

SR. NO.	DATE.	ORDERS.
		Sent intj; (Copy not served)
	14/06/90	RPAO Recd. from Applicant " " " " Respo. No. 4 & 5
1	17/7/90	For (No ^{one} bench is available)
	28/7/90 P/A	RPAO Recd. from Respo (18-03) RPAO Recd. from Respo (28-08)

O.A./225/90

Coram : Hon'ble Mr. M.M.Singh : Administrative Member
Hon'ble Mr. N.R.Chandran : Judicial Member

18/7/1990

^{W.H.O}

The applicant appears in person is not present today.

The matter may be adjourned by two weeks.

M.R.Chandran

(N.R.Chandran)
Judicial Member

M.M.Singh

(M.M.Singh)
Administrative Member

a.a.b.

Nathuram Hirralal Sharma,
Sr. Section Officer (A/C),
O/o AAO (W&S) W.Rly.,
Freelandganj, Dahod
(Party-in-person)

.. Applicant

Versus

1. Union of India, through
General Manager, W.Rly.,
Churchgate, Bombay.
2. Financial Advisor & Chief
Accounts Officer, W.Rly.,
Churchgate, Bombay.
3. Sr. Divl. Accounts Officer,
W.Rly., Pratapnagar,
Vadodara.
4. Asstt. Accounts Officer,
W.Rly., Freelandganj,
Dahod.

.. Respondents

(Advocate-Mr. N.S. Shevde)

CORAM : Hon'ble Mr. J.N. Murthy .. Judicial Member

Hon'ble Mr. M.M. Singh .. Administrative Member

O R D E R

Date : 28.8.1990

Per : Hon'ble Mr. J.N. Murthy .. Judicial Member

The petitioner absent. Mr. N.S. Shevde, learned ^{original} advocate for the respondents present and ~~Heard~~. Petition perused. The petitioner has prayed for relief of revision of seniority in the category of Clerk Grade I treating as having qualified in the Appendix A2 examination in the year 1973 and also claimed his seniority in the year 1975 and the petition has been filed in the year 1990. The matter is clearly barred and there are no merits in the petition to entertain. Accordingly, the petition is dismissed as time barred. No order as to cost.


(M M Singh)

Administrative Member


(J N Murthy)
Judicial Member